IN THE CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

Original Application No: 731/98

Date of Decision: 21.8.98

Smt. Rosaline Bunyan

Applicant.

Ms. Winnie Coutinno for

Shri P.J. Augustine

Advocate for Applicant.

Versus

Flag Officer Commanding
Goa Naval Area Headquarters
Vasco da Gama, Goa and others.

Advocate for Respondent(s)

CORAM:

Hon'ble Shri. Justice R.G. Vaidyanatha, Vice Chairman

Hon'ble Shri. D.S. Baweja, Member (A)

- (1) To be referred to the Reporter or not? \sim
- (2) Whether it needs to be circulated to Nother Benches of the Tribunal?

(R.G. Vaidyanatha) Vice Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH 'GULESTAN' BUILDING NO:6 PRESCOT ROAD? BOMBAY:1

Original Application No. 731/98

Friday the 21st day of August 1998.

CORAM: Hon'ble Shri Justice R.G. Vaidyanatha, Vice Chairman Hon'ble Shri D.S. Baweja, Member (A)

Smt. Rosaline Bunyan F 10 Sapna Enclave Vaddem, Vasco Da Gama, Goa.

....Applicant.

By Advocate Ms. Winnie Coutinno for Shri P.J. Augustine

V/s.

Flag Officer Commanding Goa Naval Area Headquarters Vasco da Gama, Goa

Chairman (M.C. Naval Public School INS Gomantak Vas co da Gama, Goa

Lt. Cdr. J.J. Puthur (O2O74)M) Headquarters Goa Naval Area, Vasco da Gama, Goa

The Principal Naval Public School Dabolim , Goa

Union of India C/o Goa Naval Area Headquarters, Vasco da Gama, Goa.

... Respondents.

ORDER (ORAL)

Heard the learned counsel for the applicant.

The applicant is challenging the show cause notice issued by the disciplinary authority. At this stage the Tribunal cannot interfere as the applicant has not exhausted the statutory remedy as provided under Section 20 of the Administrative Tribunals Act. The applicant has to give reply to show cause notice and if she is aggrieved with the disciplinary enquiry she has to exhaust the statutory remedy and then she

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can approach this Tribunal.

- For the above reasons the application is rejected as premature without prejudice to the right of the applicant to take legal steps according to law. No costs.
- Z. Copy of the order be given to the party.

(D.S. Baweja)
Member(A)

(R.G. Vaidyanatha) Vice Chairman

<u>NS</u>